

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA ADMITTED  
UNSTARRED QUESTION NO. 1983  
TO BE ANSWERED ON 06<sup>TH</sup> DECEMBER, 2024**

**“STUDY ON ILLICIT CIGARETTES”**

**1983. SHRI MAGUNTA SREENIVASULU REDDY:**

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has undertaken any recent survey/study on the issue of illicit cigarettes in the contry;
- (b) if so, the details thereof along with the total quantity and value of illicit cigarettes seized over the last five years State/UT-wise particularly in Prakasam district of Andhra Pradesh;
- (c) the details the estimated value of the entire illicit cigarette operation in the country during the last five years, year-wise;
- (d) whether the Government has introduced any plan / initiative to regulate, reduce and stop the trade of illicit cigarettes throughout the country; and
- (e) if so, the details thereof, State/UT-wise, especially in Andhra Pradesh?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

**(a) to (e) :** The Ministry of Health and Family Welfare has not undertaken any study on the issue.

The Central Board of Indirect Taxes and Customs (CBIC), Department of Revenue, Ministry of Finance informed that the field formations of CBIC and the Directorate General of Revenue Intelligence (DGRI) keep constant vigil on the illicit imports/smugglings of cigarettes. On detection of cases, strict action is taken in accordance with the Customs Act, 1962 and other existing provisions of laws, as applicable.

State/UT-wise date of total quantity and value of smuggled cigarettes seized by CBIC over the last five years particularly in Prakasam district of Andhra Pradesh is at Annexure (1).

The Government of Andhra Pradesh has informewqd that the State Government has introduced various plans/initiatives to regulate, reduce and stop the trade of illicit cigarettes. The details are at Annexure (2).

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## Details of Seizure of Smuggled Cigarettes

Name of State / UT	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (Upto October 2024)	
	Quantity of Cigarettes Seized (in No. of sticks)	Value of Cigarettes Seized (in Rs. Crore)	Quantity of Cigarettes Seized (in No. of sticks)	Value of Cigarettes Seized (in Rs. Crore)	Quantity of Cigarettes Seized (in No. of sticks)	Value of Cigarettes Seized (in Rs. Crore)	Quantity of Cigarettes Seized (in No. of sticks)	Value of Cigarettes Seized (in Rs. Crore)	Quantity of Cigarettes Seized (in No. of sticks)	Value of Cigarettes Seized (in Rs. Crore)	Quantity of Cigarettes Seized (in No. of sticks)	Value of Cigarettes Seized (in Rs. Crore)
Andhra Pradesh	1896212	0.81	3035832	3.17	112320	0.08	21401600	17.72	2487036	1.24	6507020	6.50
Bihar & Jharkhand	7141362	4.05	2116589	2.21	4434310	3.36	129680	0.08	2207295	3.11	3299480	4.84
Chattisgarh	0	0.00	0	0.00	675460	0.88	3365250	2.97	0	0.00	0	0.00
Delhi	1756120	33.56	18715920	36.92	17196394	28.46	12484714	22.36	7393656	11.84	2236407	3.96
Gujarat	25509	0.03	22000	0.01	1351720	1.53	28868800	48.40	18685000	32.37	2313103	3.25
Karnataka	3813840	7.39	418340	0.72	4505376	7.34	743280	2.65	1989222	4.54	6468462	11.46
Kerala	4806841	2.54	1351920	0.74	2082442	1.68	4139290	3.43	4148417	7.30	9073996	11.86
Madhya Pradesh	0	0.00	100420	0.18	0	0.00	0	0.00	3800	0.00	30000	0.06
Maharashtra & Goa	5869478	6.34	19261080	35.56	23180331	34.82	33244682	11.42	56383848	85.73	32740200	41.94
North Eastern Region	31228080	46.19	44429840	66.07	55586109	70.35	71391624	109.88	70732760	111.41	91292654	65.80
Odisha	79800	0.12	194400	0.29	0	0.00	0	0.00	0	0.00	20000	0.03
Punjab	7362336	0.15	8257832	0.01	6946600	7.12	285100	0.37	206282	0.28	834960	1.52
Rajasthan	16722640	0.18	4341400	1.48	387200	0.55	1333442	1.84	121200	0.18	88000	0.15
Tamil Nadu	9537514	13.77	1377390	2.22	7992861	10.97	8853698	12.24	24021699	33.03	24547310	25.70
Telangana	1640010	1.82	242200	0.36	86400	0.10	798160	0.79	1342308	1.72	3095880	3.44
Uttar Pradesh & Uttarakhand	7351760	17.00	22836080	35.60	3118000	4.63	25256280	11.34	34508420	8.86	5368650	5.91
West Bengal	10204760	11.53	10139768	6.16	32838310	23.82	4759588	5.17	3042223	4.58	9179482	18.31

Details of Seizure of Cigarettes for Prakasham District, Andhra Pradesh

Year	Quantity of Cigarettes Seized (in No. of sticks)	Value of Cigarettes Seized(in Rs. Crore)
2019-20	143800	0.13
2020-21	218800	0.18
2021-22	66920	0.05
2022-23	0	0.00
2023-24	0	0.00
2024-25 (upto Oct 2024)	0	0.00

**Annexure (2)**

**PLAN AND INITIATIVE TAKEN BY GOVERNMENT OF ANDHRA PRADESH TO  
REGULATE THE TRADE OF ILLICIT CIGARETTES**

1. Zonal Enforcement Drives Home, MA&UD, Panchayat, Education and Customs/Excise/Commercial tax departments.
2. District Enforcement Drives including illicit trade annually.
3. 18/26 District level enforcement drives conducted in 2024-25.
4. Sensitization to Stake holder departments in High Power Committee meetings.
5. Monitoring tobacco control laws quarterly (COTPA 2003).
6. Special IEC activities and Printing activities.

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